

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2804
ANSWERED ON:30.03.2012
USE OF CGHS CARDS FOR OTHER DISPENSARIES
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Government Health Scheme (CGHS) dispensaries in the country, particularly in Delhi, are not accepting the plastic CGHS cards of other dispensaries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the CGHS dispensaries are issuing medicines only from the dispensaries and not entertaining any Local Purchase Medicines and instructing the beneficiaries to go to their respective CGHS dispensaries;
- (d) if so, whether any complaints have been received by the Government in this regard;
- (e) if so, the steps taken to resolve such complaints; and
- (f) the time by which the Government is likely to issue strict instructions to all the CGHS dispensaries in the country, especially in Delhi to accept the plastic cards of other dispensaries and issue medicines, as per requirements?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a)and(b): All CGHS cards including the paper cards issued all over the country are universally acceptable and valid for obtaining treatment in any CGHS dispensary in the country.
- (c)to(e): No. All CGHS dispensaries have been directed to issue medicines including local purchase medicines to the beneficiaries holding valid CGHS card attached to any dispensary.
- (f): Instructions have already been issued in this regard by the Ministry.